

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3431  
ANSWERED ON:17.04.2000  
OFFICERS OF INDIAN FORESTS SERVICE  
MAHESHWAR SINGH

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether it is a fact that allegations have been made against certain senior IFS officers of the Forest Department of Sikkim for amassing huge wealth and property disproportionate to their known sources of income.
- (b) if so, the details thereof; and
- (c) the action so far taken and the reasons for not ordering the probe/enquiry by the CBI?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS

(SHRI BABU LAL MARANDI)

(a) to (c) Yes Sir. Certain complaints had been received regarding possession of disproportionate assets by Shri Tanka Ram Sharma and Shri Sona Tsering Bhutia, IFS officers of Sikkim cadre. The complaints were duly enquired into by the Vigilance Department of the State Government of Sikkim which has exonerated the officers. An inquiry by the CBI would not therefore be necessary.